

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

C.P. No. (IB)-173(PB)/2017

**IN THE MATTER OF:**

Deepak Jain

.....Petitioner

v.

WianxxImpex Pvt. Ltd.

.....Respondent

**SECTION : UNDER SECTION 9 of Insolvency and Bankruptcy Code, 2016.**

Order delivered on 29.06.2017

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**  
**Hon'ble President**

**DEEPA KRISHAN**  
**Hon'ble Member (T)**

**For the Petitioner(s) :**

**For the Respondent(s) :**

**ORDER**

The matter has been called twice. However, no one has put in appearance in support of the petition. In the interest of justice, the hearing is deferred on 03.07.2017.

Sd/-

**(CHIEF JUSTICE M.M. KUMAR)**  
**PRESIDENT**

Sd/-

**(DEEPA KRISHAN)**  
**(MEMBER TECHNICAL)**

Vineet